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Title: Regarding providing compensation, pension and job to the widow of Army Officer Shri. N. K. Ratheesh C, who was shot dead by the terrorists.

SHRIMATI P. K. SHREEMATHI TEACHER (KANNUR): Hon. Speaker, Madam, thank you very much. Mr. N.K. Ratheesh C., who was residing in my constituency and who was working in the Army, was shot dead by terrorist while he was on duty at Pampore, Srinagar on 17th December, 2016. He is survived by his wife Shrimati Jyothi and eight months old son. She is only 26. She is a graduate in Physics with PGDCA. She is unemployed and has no source of income of her own. She is fully dependent on her relatives.

Therefore, the attention of the Government may kindly be bestowed on the pathetic state of the bereaved family of late Ratheesh and necessary compensation, pension and job to Shrimati Jyothi may kindly be provided to bring up her son who has become fatherless in tender age of eight months.

Thank you so much, Madam.